

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.27/9/AMR/2021	Cont.A(IBC)/2/2022, IA(IBC)/184/2022	9 of IBC	Supreme Transport Organisation Pbv Ltd Vs Andhra Pradesh Airports Development Corporation Ltd

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

List the matter on 12.10.2022.

Cont.A(IBC)/2/2022:

Dr.S.K.Jain & Ms.Monica Mayekar, Counsel for the Applicant are present. Mr.Avinash Desai appears on behalf of the Advocate/R2. Issue notice to the other Respondents by informing the next date of hearing. List the matter on 12.10.2022.

List the other IA on 12.10.2022.

SD/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**